

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2014
APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016
APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016
APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016
APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Dated : 8th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 298 OF 2014

Punjab State Power Corporation Ltd. Appellant(s)
Versus
M/s. GNA Udyog Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K.Joshi
Mr. Arun Sharma for R-1
Mr. Sakesh Kumar for R-2

APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
Versus
M/s S. S. Steel Industry & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K.Joshi for R-1
Mr. Sakesh Kumar for R-2

APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Amtek Railcar Industries Pvt. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K.Joshi for R-1
Mr. Sakesh Kumar for R-2

APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Madhav Alloys Pvt. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K.Joshi for R-1
Mr. Sakesh Kumar for R-2

APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K.Joshi for R-1
Mr. Sakesh Kumar for R-2

ORDER

Heard Mr. Anand K. Ganesan, learned counsel for Appellant at length.

List these matters for further hearing on **25-2-2019**.

(S.D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson